

(c) Government of Gujarat has agreed to provide incentives for the said project. However, final decision regarding financial assistance has not yet been taken.

(d) The project is likely to start in early 1994 and the production is likely to commence in the latter half of 1995.

(e) The production is likely to be between 10,000 to 15,000 nos. per annum initially.

Joint ventures between Israel and Gujarat

62. SHRI AHMED MOHMEDBHAI PATEL: Will the PRIME MINISTER be pleased to state:

(a) whether it is a fact that Gujarat State Corporations, led by the Gujarat Agro Industries Corporation Ltd. (GAIC) have entered into Strategic tie-ups with leading Israel companies for setting up Joint ventures in the State;

(b) if so, what are the total joint ventures that Gujarat and Israel have agreed to undertake;

(c) whether any final decision in this regard has already been taken ; and

(d) if so, what are the details thereof ?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (DEPTT OF INDUSTRIAL DEVELOPMENT) AND THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (DEPARTMENT OF HEAVY INDUSTRY) SMT. KRISHNA SAHI : (a) Government are not aware of any such tie-ups.

(b) to (d) In view of reply to part (a) above, question does not arise.

Foreign investment in Gujarat

63. SHRI AHMED MOHMEDBHAI PATEL: Will the PRIME MINISTER be pleased to state:

(a) whether it is a fact that the Chief Minister of Gujarat has pointed out to the Central Government that pull-out from the Salt Project in the State has affected the flow of foreign investment in the State;

(b) if so, whether during the period from January to August, 1993, the total foreign direct investment cases approved were of Rs. 345.83 Crs. or 6.46 per cent of the aggregate investment Projects worth Rs. 5,356 Crs. were cleared;

(c) if so, what is the reaction of the Central Government in this regard;

(d) what are the details of total number of investment plans cleared by the Centre in respect of Gujarat;

(e) whether Gujarat is the only State which has taken highest lead in foreign investment proposals; anti

(f) if so, what are the total proposals that are agreed and are under implementation ?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (DEPTT. OF INDUSTRIAL DEVELOPMENT) AND THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (DEPARTMENT OF HEAVY INDUSTRY) (SMT. KRISHNA SAHI) : (a) Government are not aware of any such statement.

(b) and (c) In view of reply to part (a), question does not arise.

(d) to (f) Foreign collaboration approvals are intended only to determine the terms and conditions of collaboration and therefore, these approvals do not usually indicate location of the industries. Consequently, state-wise break-up of these approvals are not centrally maintained.

Panel on industrial issues for North-Eastern States

64. SHRI V. HANUMANTHA RAO: Will the PRIME MINISTER be pleased to state:

(a) whether any decision was taken by Government to set up a Panel to go into the industrially related issue concerning the North-Eastern region and Sikkim at a meeting of the officials of the Central Government and North-Eastern States;

* (b) if so, the issues involved and by when does Government expect to receive I the report of the Panel;